

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: AT HYDERABAD**


Sub: High Court for the State of Telangana – Letter received from the Director, National Judicial Academy, Bhopal – Special Nomination for the Workshop on Adjudicating Terrorism Cases (Phase IV) in collaboration with CEELI Institute and FJC for District, Additional District and/or Sessions Court Judges, scheduled on 11th & 12th August at National Judicial Academy, Bhopal – Nomination of Judicial Officers – Reg.

Ref: Letter No.NJA/Dir/CEELI/2019-20/2650, Dt.29.07.2019 from the Director, National Judicial Academy, Bhopal.

ORDER ROC.NO.682/SO/2019, DT.05.08.2019

The Hon'ble High Court has been pleased to nominate the following Judicial Officers to participate in the training programme on Adjudicating Terrorism Cases (Phase IV) in collaboration with CEELI Institute and FJC for District, Additional District and/or Sessions Court Judges, scheduled on 11th & 12th August at National Judicial Academy, Bhopal.

- 1) Sri S.Sashidhar Reddy, Prl. District & Sessions Judge, Nalgonda.
- 2) Sri B.R.Madhusudhan Rao, Prl. Special Judge for CBI Cases, Hyderabad.


REGISTRAR GENERAL
S.8.19.

To

- 1) Sri S.Sashidhar Reddy, Prl. District & Sessions Judge, Nalgonda.
- 2) Sri B.R.Madhusudhan Rao, Prl. Special Judge for CBI Cases, Hyderabad.
- 3) The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana. {with a request to place the same in the Official website of the High Court}